

of industrial units in different parts of the country on an equitable basis.

(b) and (c) The past pattern of development of industries in the Eastern region has been governed by a number of historical and other factors. Various steps are being taken by the Central and the State Governments to promote and diversify the structure of industries in the Eastern region.

Death of Harijans in Surendranagar District of Gujarat

318. SHRI LOKANATH MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that two Harijans have been murdered and injury caused to others in the Surendranagar district, Gujarat by the caste Hindus of the same village on June 22, 1974;

(b) if so, what are the details thereof and what steps Government have taken to apprehend the culprits; and

(c) whether Government have taken any action against the police personnel for dereliction of duties to take timely action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c) According to information received from the Government of Gujarat, on May 28, 1974, members of the Kanbi Patel community of the village Ranmalpur in Surendranagar district prevented the Harijans from drawing water from the common well and caused damage to the earthen pots of the Harijans. On a complaint lodged at Halvad Police Station, a case u/s 426/506 I.P.C. and Sections 7 and 10 of the Untouchability (Offences) Act was registered by the police. Proceedings u/s 107 Cr. P. C. were initiated and interim bonds were taken by the Executive Magistrate from seven persons belonging to the Kanbi community. Two armed Constables were posted in the village and the beat duty Head Constable was also instructed to maintain vigilance.

On the evening of June 22, 1974, the women folk belonging to the two communities quarrelled over the drawing of water

from the common well. The two Constables posted on duty intervened and managed to separate the quarrelling parties. Later on, however, men of the Kanbi Patel community armed with Dharias, Lathis, spades and other agricultural implements came to the spot, overpowered the two policemen and forcibly entered the houses of Harijans and assaulted them. Two Harijans died in the incident and six others including some women sustained injuries. The Police registered a case against 122 persons. All the accused persons have been arrested. The investigation of the case is nearing completion.

According to the State Government, there was no dereliction of duty on the part of the two police constables posted in the village.

Distribution of Power Among the Hydro-Electric Power Stations and Thermal Stations

319. SHRI R. K. MISHRA:

SHRI N. R. CHOUDHURY:

SHRI HARSH DEO MALAVIYA:

Will the Minister of IRRIGATION AND POWER be pleased to state how much of power, generated during the Fourth Five Year Plan, was distributed to the various hydro-electric power stations and the thermal stations?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): The total electric power generated during the Fourth Five Year Plan was 299528.48 million units. This was made up of 132053 million units generated in the various hydro-electric power station and 159002 generated in the various thermal power stations. The balance was generated in other types of stations such as atomic or diesel power plants.

Foreign Shares in Indian Telephone Industries Ltd., Bangalore

320. SHRIMATI MARGARET ALVA: SHRI N. P. CHAUDHARI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply to unstarred Question 1031 given in the Rajya Sabha on the 8th